NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/2/2017 NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1. Adv. Tayalahh: De Coursel for Respondents D. Do 2. Preethi-S. Arasu Counsel for Peters Peest A for Raysgopal + Raghunahan Advocales

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request with a direction to file rejoinder and furnish copy of the same to the other side before the next date of hearing. Put up on 15.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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